

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1277
ANSWERED ON:02.03.2006
GUIDELINES FOR APPOINTMENT OF PILOTS
Rawat Shri Bachi Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): whether the Government has any rules or guidelines for appointment of pilots in private airlines;
- (b): if so, the details thereof;and
- (c): the mechanism devised by the Government to ensure that the guidelines or rules for appointment of pilots by private airlines are strictly complied with?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) and (c):- No Sir. However, the pilots have to comply with the requirements of Aircraft Rules 1937, Civil Aviation Requirements and Aeronautical Information Circular issued by the Director General of Civil Aviation. The DGCA also approves the training and operational manuals of private airlines.